

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE SAIBABA ISPAT (INDIA)
PRIVATE LIMITED**

1	Name of Corporate Debtor	Shree Saibaba Ispat (India) Private Limited
2	Date of Incorporation of Corporate Debtor	17/04/2000
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U27100GJ2000PTC107231
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	C 6 Summeru Township, Opp. Varahi Soc, Ghogha Road, Bhavnagar, Gujarat - 364001
6	Date of Closure of Insolvency Resolution Process	14/09/2020 (180 days from the CIRP Commencement date)
7	Liquidation Commencement Date of Corporate Debtor	11/11/2020 (Order uploaded on NCLT website on 12/11/2020)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Tejas Shah Reg. No. IBBI/IPA-001/IP-P00089/2017-18/10185
9	Address and Email of the Liquidator, as Registered with the Board	B 201, Narayan Krupa Avenue, Opp. Premnath Derasar, Jodhpur, Satellite, Ahmedabad, Gujarat - 380 015 Email: tejasshah44@yahoo.com
10	Address and Email to be used for correspondence with the Liquidator	9/B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad-380 014 Email: iptejashah@gmail.com
11	Last Date For Submission Of Claims	11/12/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Shree Saibaba Ispat (India) Pvt. Ltd. on 11/11/2020. (Order uploaded on website of NCLT on 12/11/2020.)

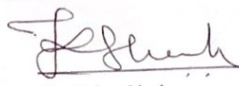
The stakeholders of Shree Saibaba Ispat (India) Pvt. Ltd are hereby called upon to submit their claims with proof, on or before 11/12/2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.

Date: 14/11/2020
Place: Ahmedabad




CA Tejas Shah
Liquidator for Shree Saibaba Ispat (India) Pvt. Ltd.
Reg. No. IBBI/IPA-001/IP-P00089/2017-18/10185